

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.111 – IA/638(AHM)2024  
In  
C.P. (IB)/215(AHM)2023

**Proceedings under Section 95 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India  
VS  
Aarjav Maheshbhai Patel

.....Applicant

.....Respondent

**Order delivered on: 10/05/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant/IRP :Ms. Anjali, Advocate  
For the Financial Creditor :Mr. Roshan Kumar, Advocate

**ORDER**

**IA/638(AHM)2024**

Now the physical copy is available on record. However, there is an audio connectivity issue at the end of the learned counsel for the Applicant/IRP.

Re-list this matter for hearing on 18.06.2024.

Sd/-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

Sd/-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**